

Governments to provide subsidy under this scheme during the last 5 years are given below:—

Year	Subsidy Paid (Rs. in lakhs)
1993-94	1000.00
1994-95	Nil
1995-96	600.00
1996-97	1673.00
1997-98	1669.30
Total:	4942.30

[Translation]

Food Processing Industries in Gujarat

4165. SHRI MAHESH KANODIA: Will the PRIME MINISTER be pleased to state:

(a) the number of proposal approved for setting up of food processing industries in Gujarat during the last three years;

(b) whether the number is close to the target;

(c) is so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) During the last three years, i.e., from April 1995 to March 1998, 31 proposals for joint ventures, 100% Export Oriented Units and Industrial Licences have been approved by the Government for setting up food processing units in the state of Gujarat. During the same period, 131 Industrial Entrepreneur Memoranda have been filed for setting up food processing units in Gujarat.

(b) No targets have been set by the Government.

(c) and (d) Do not arise.

[English]

Rehabilitation of earthquake Victims

4166. SHRI D.S. AHIRE: Will the PRIME MINISTER be pleased to state:

(a) the latest position in regard to the implementation of the earthquake rehabilitation programme in Latur and Osmanabad;

(b) the reasons for delay in providing rehabilitation to the victims; and

(c) the time by which the programme is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c) The requisite information is being collected and will be laid on the Table of the House.

[Translation]

Review of Project Under MPLADS

4167. SHRI VIJAY GOEL: will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have reviewed the ongoing projects of Member of Parliament Local Area Development Scheme Fund;

(b) if so, the shortcomings detected during the review and the steps being taken by the Government to remove the shortcomings;

(c) the total amount released under this schemes so far and the amount utilised by M.Ps of various States;

(d) the details thereof;

(e) whether the C&AG has recommended to abandon this scheme; and

(f) the opinion of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF